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## **Declaration of Assets and Liabilities**

Year 2024-25

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1, Sanjay	Krein	LOV2 son	/dai	ighter/wife	of G. Nandt	kishore k	4
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service and presently working as Seefich officez.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	60,000/-	35000/-	_	_	_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Approx- 60000/- SBI Biran Vidhan Mondap			-	
(iii)	Bonds, Debentures and Shares in companies			<b>-</b>	-	,
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC -Pol. No. 519391941 518367468 596385427 517953391 596126605			_	
(v)	Motor Vehicles (details of make, etc.)	Bajay Pulshor	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Godd-80 gm Silver-500 gm		_		-
(vii)	Other assets, such as values of claims / interests		_	_		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	०९ (तड २११९०६) भी ०९ ५००-९०म (०१७०३) ५७५० भू र उन	भीन	_	_	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	र्म्या कुंट-1146 १५मा १ १५मा कुंट-146	7	_	1	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-		1	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	_	-	-	_	_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as onfeb20.2.5
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mangap. Pet	762529.33
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		_
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	<ul><li>(e) dues to departments dealing with government transport (including aircraft and helicopters)</li></ul>		_
(b)	(f) Other dues, if any		-
(D)	(i) Income Tax including surcharge [Also indicate the assessment year upto	PAN. No-	
which Income Tax Return filed. Give also Permanent Account Number (PAN)]		PAN. NO- BZBPK-4342N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	_	
•	<u>Personal Detail</u>		
	F/PRAN No. :- PTR	10LA - 1263	

PTS/BLA - 1263
M (M/F)
0 1 0 8 1 9 6 9 (DD/MM/YYYY
(A/B/C)  S. O Bihaz legislative Assembly  (Full Name e.g. B.A.SBihar Administrative Service,
B.S.S Bihar Secretariat Service etc.)
Najanda.
are that the above details are true to the best of my

Signature Sanjary Wuman-1

Name of Employee: SANNAY KUNAR!

Designation: Section officer
Department: Bihar Legislateire Assembly.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.